

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2854**  
ANSWERED ON 04<sup>TH</sup> JANUARY, 2018

**CONSTRUCTION OF NHS**

2854. SHRI KIRTI AZAD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of funds sanctioned and released for highway construction and maintenance, State-wise, name-wise and length-wise during the last three years and the current year; and
- (b) the policy and procedure of converting/upgrading State Highways into National Highways?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The total length of NHs in the country is about 1,20,144 km. The funds for development and maintenance of NHs are not allocated project-wise or NH length-wise. The State/Union Territory (UT)-wise details of allocation of funds and expenditure for development and maintenance of NHs during the last three years and current year are **annexed**.

(b) The criteria for declaration of State roads, including State Highways, as new NHs include roads running through length / breadth of the country, connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers, roads meeting very important strategic requirement in hilly and isolated area, arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby, roads which help opening up large tracts of backward area and hilly regions (other than strategically important ones), achieving a National Highways grid of 100 km, etc. The demands from States / public representatives are also duly considered.

The Central Government declares State roads as new NHs from time to time through publication of notification in the Official Gazette, depending upon requirement of connectivity, inter-se priority and availability of funds.

## ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2854 ANSWERED ON 04.01.2018 ASKED BY SHRI KIRTI AZAD REGARDING CONSTRUCTION OF NHS

State/ UT –wise details of allocation and expenditure for development of NHs during the last three years and current year

(Amount in Rs. crore)

Sl. No.	States/ UTs/ Schemes/ Agency	2014-15		2015-16		2016-17		2017-18 <sup>@</sup>	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	221.45	221.45	1,039.42	1,000.43	2,010.31	2,014.50	1,645.48	1,224.92
2	Arunachal Pradesh	0.50	0.50	2.40	1.83	100.00	90.66	20.00	3.28
3	Assam	141.76	141.76	78.79	78.09	177.44	137.80	121.31	132.48
4	Bihar	276.65	276.65	706.92	707.86	1,362.64	1,331.61	1,848.10	759.42
5	Chhattisgarh	71.25	71.25	359.94	339.80	1,553.30	1,495.68	846.35	689.63
6	Goa	17.72	17.72	120.00	119.98	400.00	434.51	400.00	270.85
7	Gujarat	206.96	206.96	228.60	225.77	251.87	213.41	252.79	70.07
8	Haryana	60.48	60.48	90.00	89.85	150.00	161.27	100.00	70.58
9	Himachal Pradesh	134.57	134.57	140.00	139.96	210.95	182.14	241.45	191.66
10	Jammu & Kashmir	0.00	0.00	25.00	22.86	40.06	23.16	30.00	25.99
11	Jharkhand	63.83	63.83	35.00	38.08	200.00	212.50	200.00	169.70
12	Karnataka	269.72	269.72	633.43	639.55	783.52	871.96	996.16	692.56
13	Kerala	67.18	67.18	132.24	137.65	259.89	237.80	162.77	81.64
14	Madhya Pradesh	239.23	239.23	937.76	928.29	1,760.00	1,558.90	850.00	662.48
15	Maharashtra	190.04	190.04	431.20	423.28	1,371.92	1,154.00	3,226.88	1,621.20
16	Manipur	32.60	32.60	40.00	40.00	25.25	18.65	61.38	19.21
17	Meghalaya	43.30	43.30	15.00	15.00	41.27	28.44	26.94	12.44
18	Mizoram	39.53	39.53	35.00	28.50	40.00	46.13	30.00	21.68
19	Nagaland	46.20	46.20	50.00	46.27	50.00	38.84	92.00	35.23
20	Odisha	322.99	322.99	591.44	592.24	925.55	951.35	630.84	442.91
21	Punjab	2,328.04	2,328.04	1,852.26	1,855.24	2,740.50	2,702.48	755.61	584.26
22	Rajasthan	107.16	107.16	849.95	849.56	964.83	1,012.99	980.57	639.81
23	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	5.75	4.69
24	Tamil Nadu	167.13	167.13	337.02	336.47	575.00	640.11	700.00	467.13
25	Telangana	210.79	210.79	661.00	657.10	380.00	358.43	395.00	247.77
26	Tripura	0.00	0.00	5.00	0.00	5.00	2.38	33.00	11.44
27	Uttar Pradesh	493.81	493.81	1,530.34	1,527.74	1,849.02	1,820.85	924.94	591.65
28	Uttarakhand	169.51	169.51	245.92	245.69	332.62	314.48	701.37	442.44
29	West Bengal	283.61	283.61	808.95	811.98	1,333.62	1,223.19	1,063.00	560.00
30	Andaman & Nicobar Islands	14.61	14.61	2.00	1.53	0.13	0.13	0.00	0.00
31	Chandigarh	4.95	4.95	1.00	0.00	2.00	0.69	6.00	4.14
32	Delhi	0.02	0.02	1.00	0.00	1.00	0.62	2.00	0.00
33	Puducherry	12.73	12.73	20.00	18.10	20.00	14.28	15.00	6.28
34	Other projects under NH(O)*	758.05	713.42	511.00	443.44	791.38	787.79	0.00	0.00
35	National Highways Authority of India (NHAI)- Cess*	6,885.89	6,885.89	15,420.00	15,420.00	2,326.50	2,326.50	11,429.45	11,429.45
36	NHAI- Toll*	5,448.00	5,448.00	6,500.00	6,500.00	7,500.00	7,500.00	8,462.14	6,346.61
37	NHAI- NH(O) *	600.00	600.00	370.27	370.27	5,389.02	5,389.02	0.00	0.00
38	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)*	-	-	1.15	1.15	72.20	72.20	125.00	125.00
39	Border Roads Organization (BRO)*	292.00	268.79	0.00	0.00	0.00	0.00	0.00	0.00
40	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package*	3,000.00	2,843.33	4,900.00	4,803.07	4,520.00	4,464.71	5,265.00	3,948.79
41	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	1,174.00	1,164.59	1,121.00	996.11	760.00	739.27	900.00	511.30
42	Externally Aided Projects – Technical Assistance works #	276.00	239.93	22.00	9.25	59.38	56.72	601.00	105.30
43	IEBR / Borrowings by NHAI	7,611.11	3,343.40	42,694.50	23,281.00	59,279.00	33,118.00	59,279.00	27,246.00

\*- State/UT wise allocations are not made.

#-figures for 2014-15 Include total allocation for NH works also

@-Expenditure upto November, 2017

State/ Union Territory (UT) –wise details of allocation and expenditure for Maintenance and Repair (M&R) of NHs during the last three years and current year

(Amount in Rs. crore)

Sl. No.	States/ UTs/ Agency/ Particulars	2014-15		2015-16		2016-17		2017-18 <sup>@</sup>	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	157.00	155.52	143.41	141.53	129.87	123.10	105.46	47.51
2	Arunachal Pradesh	19.00	17.94	31.16	29.00	36.63	28.87	43.77	7.47
3	Assam	48.50	47.38	88.50	77.40	136.50	97.52	112.53	32.79
4	Bihar	204.50	200.80	108.50	107.06	104.77	88.68	103.69	71.95
5	Chhattisgarh	89.50	88.17	66.03	62.60	51.00	36.05	42.10	11.80
6	Goa	55.36	54.92	32.31	25.93	34.13	24.96	29.18	5.65
7	Gujarat	126.00	123.55	146.37	133.29	121.69	108.44	112.21	16.25
8	Haryana	25.40	23.72	57.33	51.74	56.31	50.38	60.49	36.45
9	Himachal Pradesh	43.00	40.99	64.42	63.99	94.85	89.41	98.32	31.82
10	Jammu & Kashmir	0.00	0.00	9.52	7.12	10.34	6.50	14.29	0.00
11	Jharkhand	51.00	48.35	100.50	103.61	91.26	96.14	80.04	38.68
12	Karnataka	145.50	142.46	117.96	114.71	204.53	161.51	134.87	39.43
13	Kerala	152.50	149.30	71.72	69.38	115.46	91.18	123.69	62.08
14	Madhya Pradesh	40.25	38.06	22.27	18.08	24.35	10.98	69.27	6.79
15	Maharashtra	129.00	128.02	225.30	200.92	319.23	276.21	187.18	72.20
16	Manipur	13.00	8.38	31.00	18.92	27.86	6.77	40.39	6.33
17	Meghalaya	18.00	16.29	40.80	40.77	57.83	60.17	124.23	56.96
18	Mizoram	21.00	18.51	36.67	36.33	64.36	66.87	160.93	34.82
19	Nagaland	30.50	27.38	44.93	44.93	47.77	45.09	80.32	16.51
20	Odisha	103.50	102.43	63.92	64.72	88.39	86.88	65.61	17.96
21	Punjab	69.00	67.61	87.67	80.84	78.00	74.60	76.11	24.90
22	Rajasthan	160.50	158.28	104.38	101.23	64.91	63.71	92.58	44.52
23	Sikkim	0.00	0.00	0.00	0.00	1.99	0.00	11.08	0.00
24	Tamil Nadu	175.00	172.25	157.66	159.85	156.66	151.23	77.69	46.98
25	Telangana	86.00	84.13	118.18	88.49	117.15	107.92	76.67	28.05
26	Tripura	1.25	0.00	6.09	4.50	52.78	52.22	53.26	13.93
27	Uttar Pradesh	284.50	281.28	229.85	229.21	140.27	119.81	140.98	36.92
28	Uttarakhand	52.00	49.89	75.03	64.46	52.67	32.39	41.58	16.33
29	West Bengal	73.40	70.64	91.32	92.18	93.47	76.75	74.08	39.02
30	Andaman & Nicobar Islands	1.00	0.88	1.29	0.00	0.00	0.00	0.00	0.00
31	Chandigarh	15.00	13.96	2.17	1.23	1.49	0.00	1.31	0.00
32	Dadra & Nagar Haveli	3.00	2.60	0.12	0.00	0.00	0.00	0.11	0.00
33	Daman & Diu	0.00	0.00	0.08	0.00	0.00	0.00	0.07	0.00
34	Delhi	0.00	0.00	0.62	0.00	0.00	0.00	0.98	2.89
35	Puducherry	2.50	0.71	3.41	2.34	1.21	1.02	1.14	0.00
36	National Highways Authority of India (NHAI)*	100.00	100.00	100.00	100.00	100.00	100.00	100.00	100.00
37	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL)*	-	-	50.00	50.00	52.00	52.00	75.00	50.89
38	Border Roads Organization (BRO)*	93.50	89.84	140.00	138.92	115.00	114.75	120.00	78.00
39	Traffic Census	10.00	10.00	-	-	-	-	-	-
40	Bridge Management System	-	-	3.68	2.71	1.80	0.88	3.54	0.00
41	Machinery & Equipment- Non Plan	0.09	0.00	-	-	-	-	-	-

\*- State/UT wise allocations are not made.

@-Expenditure upto November, 2017

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